

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00049/2017
IN
OA. NO. 170/00727/2016

DATED THIS THE 21ST DAY OF NOVEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)
HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Ramasubbaiah B,
S/o late Sri B. Subbanna,
Aged about 51 years,
Occn: Deputy Chief Engineer (Constructions),
Under Chief Engineer (Constructions),
South Western Railway,
Hubballi-580 020. ...Petitioner.

(By Advocate Shri P.A. Kulkarni)

V/s.

Shri R. K. Verma,
Secretary,
Railway Board,
Rail Bhavan, New Delhi-110 001. ...Respondent

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Learned counsel for the petitioner submits submits that the order of this Tribunal dated 20.01.2017 in OA.No.727/2016 has been complied with.

2. Therefore, the Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)
vmr

(DR. K.B.SURESH)
MEMBER(J)

Annexures referred to by the petitioner in CP. No.49/2017.

Annexure C1: Copy of the order dated 20.01.2017 passed in OA.No. 170/727/2016.

Annexure C2: Copy of the representation dated 02.02.2017.

Annexure C3: Copy of the postal receipt.

Annexure C4: Copy of the GM SWR Hubballi's forwarding letter dated 10.02.2017.

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